

LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI

Bulletin Part-I

(Brief summary of proceedings)

Friday, 09 January 2026 / 19 Paush 1947 (Saka)

No. 22
11.00 AM

Sh. Vijender Gupta, Hon'ble Speaker in-Chair

1. 11.01 AM Special Mention (Rule-280) :

The following Members raised matters under Rule-280 with the permission of the Chair:

1. Sh. Satish Upadhyay <i>(11.02 A.M. : The Chair named Members of Opposition Party Shri Sanjeev Jha, Sh. Kuldeep Kumar and Sh. Jarnail Singh. They were escorted out by the Marshals for obstructing the proceedings of the House.)</i>	5. Sh. Ajay Kumar Mahawar 6. Sh. Sanjay Goyal 7. Sh. Sandeep Sehrawat 8. Smt. Neelam Pahalwan 9. Sh. Mohan Singh Bisht 10. Sh. Gajender Singh Drall 11. Dr. Anil Goyal 12. Sh. Parduymn Singh Rajput 13. Sh. Karnail Singh
2. Sh. Harish Khurana 3. Sh. Umang Bajaj 4. Sh. Manoj Kumar Shokeen	

2. 11.35 AM Statement by the Hon'ble Minister (Rule-270) :

Shri Parvesh Sahib Singh, Hon'ble Minister of Water made a statement regarding supply of drinking water.

3. 11.56 AM Presentation and Voting on the Supplementary Demands (2025-2026):

Smt. Rekha Gupta, Hon'ble Chief Minister/Finance Minister presented the first batch of Supplementary Demands for Grants for the Financial Year 2025-2026. The Supplementary Demands were considered Demand-wise and passed by voice-vote.

4. 12.11 PM Introduction, Consideration and Passing of Bill :

Smt. Rekha Gupta, Hon'ble Chief Minister/Finance Minister introduced the '**The Delhi Appropriation (No.1) Bill, 2026**' (**Bill No. 04 of 2026**) with the leave of the House.

Hon'ble Chief Minister moved that the Bill be taken into consideration.

The Bill was considered clause-wise.

She also moved that the Bill be passed.

The Motion was put to vote and adopted by voice-vote.

5. 12.14 PM Motion of Thanks on Hon'ble Lieutenant Governor's Address :

Discussion on following Motion of Thanks moved by Sh. Ravinder Indraj Singh, Hon'ble Minister on 06th January, 2026 continued:

"That this House expresses its gratitude to Hon'ble Lieutenant Governor for his address delivered to the Assembly on 05th January, 2026".

2. Sh. Kulwant Rana

(12.22 P.M. : Hon'ble Members of Opposition obstructed the proceedings of the House regarding alleged video clip of Ms. Atishi, Hon'ble Leader of Opposition.)

3. Sh. Ravi Kant

The Chair requested the Members to use NeVA module for taking help while delivering their speech and mark their attendance by login through respective Tablets in Assembly hall.

(12.47 P.M. : Hon'ble Members of Opposition obstructed the proceeding of the House.

*The Chair named Members of Opposition Party Shri Som Dutt and he was escorted out by the Marshals for obstructing the proceedings of the House.)
Uproar in the House.*

6. 12.47 PM **The Chair adjourned the House for 15 Minutes.**
7. 12.59 PM **House reassembled.**
Hon'ble Speaker in-Chair.
8. 12.59 PM **Shri Abhay Verma, Hon'ble Chief Whip**, proposed that Shri Sanjeev Jha, Shri Kuldeep Kumar, Shri Jarnail Singh, and Shri Som Dutt, Hon'ble Members of the Opposition, be suspended from the House for the remaining part of the Fourth Session of the Eighth Legislative Assembly.
The House agreed to it.
Uproar continued.
9. 01.03 PM **The Chair adjourned the House for 45 Minutes for Lunch-Break.**
10. 01.49 PM **House reassembled.**
Hon'ble Speaker in-Chair.
11. 01.49 PM **Motion of Thanks on Hon'ble Lieutenant Governor's Address continued:**
 4. Sh. Ashok Goyal
 5. Sh. Anil Jha
 6. Sh. Anil Kumar Sharma
 7. Sh. Mohan Singh Bisht, Hon'ble Deputy Speaker
 8. Sh. Virender Singh Kadian
 9. Sh. Sanjay Goyal
 10. Dr. Ajay Dutt
 11. Sh. Gajender Singh Drall
 12. Sh. Ashish Sood, Hon'ble Minister
 13. Smt. Rekha Gupta, Hon'ble Chief Minister replied to the discussion.

The Motion of Thanks was put to vote and adopted by voice-vote.
The Chair directed that Hon'ble Lieutenant Governor be informed accordingly.
12. 03.49 PM **Adoption of Reports :**
 - I. **Shri Mohan Singh Bisht, Hon'ble Deputy Speaker** moved that "*This House agrees with the Third Report of Business Advisory Committee presented to the House on 06th January 2026*".
The Motion was put to vote and adopted by voice-vote.
 - II. **Shri Parduyman Singh Rajput, Hon'ble Chairperson/Member** moved that "*This House agrees with the First Report of Committee of Privileges presented to the House on 06th January 2026*".
The Motion was put to vote and adopted by voice-vote.
The Chair made a brief statement regarding the First Report of Committee of Privileges.
Sh. Pravesh Sahib Singh, Hon'ble Minister of Legislative Affairs expressed his views and also moved the following motion :-
"That this House agrees with the Recommendations contained in the First Report of the Committee of Privileges presented to the House on 6th January 2026:
That this House directs Shri Arvind Kejriwal, Shri Ram Niwas Goel, Shri Manish Sisodia and Smt. Rakhi Birla to appear in person before the Committee of Privileges as and when summoned and:
 - (i) *Explain their absence from the sittings of the Committee which were scheduled on 13th November 2025 and 20th November 2025; and*
 - (ii) *Provide any information or documents that may be in their possession to the Committee of Privileges for establishing the authenticity of the existence of a 'Faansi Ghar' in the Assembly precincts.*

That in the event of Shri Arvind Kejriwal, Shri Ram Niwas Goel, Shri Manish Sisodia and Smt. Rakhi Birla failing to appear before the Committee of Privileges as and when summoned, the Hon'ble Speaker may take any necessary steps to enforce their attendance.”

The Motion was put to vote and adopted by voice-vote.

13. 04.05 PM **Consideration and Passing of Bill :**

Shri Pravesh Sahib Singh, Hon'ble Minister of Legislative Affairs moved that '*The Court Fees (Delhi Amendment) Bill, 2026 (Bill No. 01 of 2026)*' introduced in the House on 06th January, 2026 be taken into consideration.

The Bill was considered clause-wise.

Shri Pravesh Sahib Singh, Hon'ble Minister moved that the Bill be passed.

The Motion was put to vote and adopted by voice-vote.

14. 04.12 PM **Introduction, Consideration and Passing of Bills :**

I. **Shri Pravesh Sahib Singh, Hon'ble Minister of Legislative Affairs** introduced '*The Delhi Jan Vishwas (Amendment Provisions) Bill, 2026 (Bill No. 02 of 2026)*' with the leave of the House and also moved that the Bill be taken into consideration. The following Members also expressed their views :

1. Sh. Satish Upadhyay
2. Sh. Ajay Kumar Mahawar

The Bill was considered clause-wise.

Shri Pravesh Sahib Singh, Hon'ble Minister moved that the Bill be passed.

The Motion was put to vote and adopted by voice-vote.

The Chair informed the House that Shri Kapil Mishra, Hon'ble Minister is unable to attend the House today due to unavoidable circumstances. Accordingly, Shri Parvesh Sahib Singh, Hon'ble Minister will introduce the '*Delhi Shops and Establishments (Amendment) Bill, 2026 (Bill No. 03 of 2026)*' on his behalf.

II. **Shri Pravesh Sahib Singh, Hon'ble Minister** introduced '*Delhi Shops and Establishments (Amendment) Bill, 2026 (Bill No. 03 of 2026)*' with the leave of the House and also moved that the Bill be taken into consideration.

The Bill was considered clause-wise.

Shri Pravesh Sahib Singh, Hon'ble Minister moved that the Bill be passed.

The Motion was put to vote and adopted by voice-vote.

15. 04.42 PM **The Chair adjourned the House for 15 Minutes for Tea-Break.**

16. 05.02 PM **House reassembled.**

Hon'ble Speaker in-Chair.

17. 05.02 PM **Statement by the Hon'ble Minister(s) (Rule-270) :**

I. **Shri Ashish Sood, Hon'ble Minister** made a statement regarding 150th Anniversary of National Song '*Vande Mataram*'.

The following Members also expressed their views :

1. Smt. Poonam Sharma
2. Sh. Ravinder Singh Negi
3. Sh. Virender Singh Kadian
4. Sh. Raj Kumar Bhatia
5. Sh. Gopal Rai

05.52 PM **Ruling by the Chair :**

As unanimously endorsed by the House, the Chair directed the Secretariat to play the full National Song, '*Vande Mataram*', instead of only the first two stanzas, and to ensure that the complete text is displayed on all the tablets installed in the House whenever the song is required to be played.

6. Smt. Rekha Gupta, Hon'ble Chief Minister

18. 06.08 PM **II. Shri Manjinder Singh Sirsa, Hon'ble Minister** made a statement regarding present status of the Environment in Delhi and the major steps being taken by the Government to control the pollution.
The following Members also expressed their views :
1. Sh. Harish Khurana
2. Sh. Manoj Kumar Shokeen
3. Sh. Virender Singh Kadian
4. Sh. Gajender Singh Yadav
5. Dr. Anil Goyal
6. Dr. Ajay Dutt
7. Sh. Surya Prakash Khatri
8. Sh. Tarvinder Singh Marwah

07.53 PM **Shri Abhay Verma Hon'ble Chief Whip** drew the attention of the Chair towards a Press Release and stated that the Jalandhar Police Commissionerate had filed a FIR on the issue of statement of Smt. Atishi which had been referred to the Committee of Privileges. He stated that as per the Press Release the Punjab Police claimed that the video clip was tampered and sought to know how the Punjab Police could act on an issue which the House had already initiated action and that involved the proceedings of the Delhi Assembly. He proposed that this issue be also referred to the Committee of Privileges
The Chair stated that he condemned the action of the Punjab Police which amounted to breach of privilege and contempt of the House. He stated that it was a serious issue that a FIR was lodged against a Minister on the basis of a video which was the property of the House. He stated that only the House could take cognizance of the recording of its proceedings and by declaring it as tampered the Punjab Police had lowered the dignity of the House. He stated that on the request of the Opposition the video had been sent for forensic examination. Taking the sense of the House, he assured that he had received the documents from Shri Abhay Verma and that strict action would be taken against the persons responsible for this incident and those who had conspired.

9. Sh. Veer Singh Dhingan
10. Sh. Gopal Rai
11. Sh. Ashish Sood, Hon'ble Minister
12. Smt. Rekha Gupta, Hon'ble Chief Minister

19. 09.14 PM The Chair expressed his gratitude to the Hon'ble Chief Minister, Hon'ble Ministers, Hon'ble Leader of Opposition and Hon'ble Members before adjourning the House *sine-die*. The Chair also expressed thanks to the staff of Assembly Secretariat, Officers and Staff of various Departments of Delhi Government, Security Agencies and Media for their cooperation in the smooth conduct of the proceedings of the House.

20. 09.15 PM **National Anthem – Jan-Gan-Man**
The Chair adjourned the House *sine-die*.

Delhi
09 January, 2026

Ranjeet Singh
Secretary